# **LOK SABHA**

### **BULLETIN - PART I**

(Brief Record of Proceedings)

Friday, July 25, 2025 / Sravana 3, 1947 (Saka)

No. 73

#### 11.00 A.M

#### 1. \*Reference by the Speaker

The Speaker made reference on the 26<sup>th</sup> anniversary of Kargil Vijay Diwas and on behalf of the House, paid homage to the martyrs of Kargil War.

Thereafter, members stood in silence for a short while as a mark of respect to the memory of the martyrs of Kargil War.

#### 2. Starred Questions

Starred Question No. 81 was taken up.

(Due to interruptions, Lok Sabha adjourned at 11.06 A.M. and re-assembled at 2.00 P.M)

Replies to Starred Question Nos. 81 to 100 were laid on the Table.

#### 3. Unstarred Questions

Replies to Unstarred Question Nos. 921 – 1150 were laid on the Table.

<sup>\*</sup> Original in Hindi. For details, please see debates of the day.

#### 2.00 P.M

#### 4. Papers laid on the Table

The Minister of State (Independent Charge) of the Ministry of Ayush; and Minister of State in the Ministry of Health and Family Welfare (Shri Prataprao Jadhav) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of North Eastern Institute of Ayurveda & Homeopathy, Shillong, for the year 2023-2024.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Institute of Ayurveda & Homeopathy, Shillong, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy each of the following papers (Hindi and English versions) under subsection 1(b) of Section 394 of the Companies Act, 2013:-
  - (i) A copy of the Review by the Government of the working of the HLL Medipark Limited, Chennai, for the year 2021-2022.
  - (ii) Annual Report of the HLL Medipark Limited, Chennai, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizwal, for the year 2023-2024, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizwal, for the year 2023-2024.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2023-2024, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2023-2024.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2023-2024.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2023-2024.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

The Minister of State in the Ministry of Health and Family Welfare; and Minister of State in the Ministry of Chemicals and Fertilizers (Shrimati Anupriya Patel) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Medical Commission, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Medical Commission, New Delhi, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy each of the following papers (Hindi and English versions) under subsection 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2018-2019.
  - (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Statement regarding Review by the Government of the working of the Hindustan Antibiotics Limited, Pune, for the year 2023-2024.
  - (ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Statement regarding Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2023-2024.
  - (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Three Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) A copy of the Drugs and Cosmetics (Compounding of Offences) Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R. 259(E) in Gazette of India dated 25<sup>th</sup>April, 2025under Section 38 of the Drugs and Cosmetics Act, 1940.
- (6) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 18 of the Pharmacy Act, 1948:-
  - (i) The Pharmacy Practice (Amendment) Regulations, 2025 published in Notification No. 14-148/2024-PCI in Gazette of India dated 3<sup>rd</sup>April, 2025.

(ii) The Pharmacy Council of India (Manner of Holding Inquiry and Imposition of Penalty) Regulations, 2025 published in Notification No. 19-1/2025-PCI in Gazette of India dated 13<sup>th</sup>June, 2025.

The Minister of State in the Ministry of Ports, Shipping and Waterways (Shri Shantanu Thakur) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Seaman's Provident Fund Organisation (Navik Bhavishya Nidhi), Mumbai, for the year 2023-2024, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seaman's Provident Fund Organisation (Navik Bhavishya Nidhi), Mumbai, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Marine Aids to Navigation (Training and Certification) Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R. 395(E) in Gazette of India dated 18<sup>th</sup>June, 2025 under Section 51 of the Marine Aids to Navigation Act, 2021.

The Minister of State in the Ministry of Women and Child Development (Shrimati Savitri Thakur) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Authority, New Delhi, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

#### 5. Reports of Public Accounts Committee

Shri Dharmendra Yadav presented the following Reports (Hindi and English versions) of the Public Accounts Committee (2025-26):-

- (1) Twenty-second Report on the subject 'Failure of the CMPFO Management to take timely decision to redeem debentures of Dewan Housing Finance Corporation Limited (DHFL) resulting in avoidable loss of Rs.315.35 crores'.
- (2) Twenty-third Report on Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in their 97<sup>th</sup> Report (Seventeenth Lok Sabha) on 'Loss due to indecision of Railway Administration in the Matter of Land Acquisition: East Central Railway'.
- (3) Twenty-fourth Report on Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in their 136<sup>th</sup> Report (Seventeenth Lok Sabha) on 'Grant of Concession Without the Support of Declaration in Form F'.
- (4) Twenty-fifth Report on Action Taken by the Government on the Observations/ Recommendations of the Public Accounts Committee contained in their 138<sup>th</sup> Report (Seventeenth Lok Sabha) on 'Evasion of Tax Due to Suppression of Sales'.

#### 6. Statements of Standing Committee on External Affairs

Shri Arvind Ganpat Sawant laid on the Table the following statements (Hindi and English versions) of the Standing Committee on External Affairs: -

(1) The Statement showing Action Taken by the Government on the Observations/ Recommendations contained in the First Report of the Committee on External Affairs (Eighteenth Lok Sabha) on action taken on the Recommendations contained in the Twenty-sixth Report (Seventeenth Lok Sabha) on the subject "India and Gulf Cooperation Council (GCC) - Contours of Cooperation".

- (2) The Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Second Report of the Committee on External Affairs (Eighteenth Lok Sabha) on action taken by the Government on the Observations/ Recommendations contained in the Twenty-seventh Report (Seventeenth Lok Sabha) on the subject "India's Engagement with G20 Countries".
- (3) The Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Third Report of the Committee on External Affairs (Eighteenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in the Twenty-eighth Report (Seventeenth Lok Sabha) on the Subject "Countering Global Terrorism at Regional and International Levels".

#### 7. Report of Business Advisory Committee

Shri Arjun Ram Meghwal presented the Tenth Report of the Business Advisory Committee.

## 8. Statement by Minister of State in the Ministry of Parliamentary Affairs

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) made a statement regarding Government Business for the week commencing the 28<sup>th</sup> July, 2025.

#### 2.04 P.M

#### 9. Matters under Rule 377

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1. Shri Ravi Kishan regarding need to establish an Indian Institute of Technology in Gorakhpur, Uttar Pradesh.
- 2. Shri Ashok Kumar Rawat regarding need to conserve historical forts, sites and structures associated with Passi kings at various places in Uttar Pradesh.
- 3. Smt. Mahima Kumari Mewar regarding need to restart Mahalaxmi Mill, Beawar district, Rajasthan.
- 4. Shri Jugal Kishore regarding need to develop historical places in Reasi district in Jammu Parliamentary Constituency.
- 5. Shri Captain Brijesh Chowta regarding need to expedite implementation of Mangaluru-Lakshadweep dedicated Jetty project.
- 6. Shri Yogender Chandolia regarding need to extend benefits of Central Government Schemes to farmers of Delhi.
- 7. Shri Arun Govil regarding need to extend Delhi-Meerut Namo Bharat Corridor (Rapid Rail Transit System) upto Haridwar in Uttarakhand.
- 8. Shri Gopal Jee Thakur regarding non-supply of piped drinking water in Darbhanga district, Bihar.
- 9. Shri Manoj Tiwari regarding need to construct a building complex for police department in North East Delhi district.
- 10. Shri Gaurav Gogoi regarding need to strengthen rail, road and air connectivity for regional development in Barak Valley, Assam.
- 11. Shri Vamsi Krishna Gaddam regarding need to establish cold storage and mini on-farm processing units in Peddapalli region in Telangana.

- 12. Shri V K Sreekandan regarding need to expedite completion of work to widen the stretch of NH No. 966 between Olavakkode and Thanavu in Kerala.
- 13. Shri Kodikunnil Suresh regarding need for a comprehensive plan to develop Raja Ravi Varma College of Fine Arts in Kerala as Centre of Excellence.
- 14. Dr. Prashant Yadaorao Padole regarding conservation of Wainganga river in Maharashtra.
- 15. Shri M. K. Raghavan regarding need to ensure scientific and technology based construction of 6-laning project on NH No. 66 in Kerala.
- 16. Shri Utkarsh Verma Madhur regarding railway related issues of Kheri Parliamentary Constituency, Uttar Pradesh.
- 17. Shri Magunta Sreenivasulu Reddy regarding need to restore stoppage of trains withdrawn during covid-19 pandemic in Ongole Parliamentary Constituency, Andhra Pradesh.
- 18. Shri Arvind Ganpat Sawant regarding need to ensure passenger and aircraft safety through robust aviation measures.
- 19. Shri Hanuman Beniwal regarding need to restart excavation of Tungsten in Degana area in Nagaur district, Rajasthan.
- 20. Shri Rajkumar Roat regarding creation of 'Bheel Pradesh'.

#### 2.13 P.M

(Due to interruptions, Lok Sabha adjourned till 11.00 A.M on Monday, the 28<sup>th</sup> July, 2025)

UTPAL KUMAR SINGH Secretary General